

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

IA No. 59 / 2017 C.P No. 48 of 1996

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company Under Section		Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors 397/398		
1	PROBIO	7 Smor Advocon-	In Shaloo Sud	The fign
(2)	CHO-	TOO SUD	Self	25/11/17 Oll. 27/11/1
[-	SHAUNA	R MITRA	Adve-	Λ
2	ARITRA	BASU	for	
3. S.N. PANDEY		Sanjay Theyhuslo	7 27/11/	
4 M. R. K. Murades So. Ade:		70~	0	
5.	M. S. Rey	Ado	J Rest dut.	27/11/

ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld. Counsel for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 03/01/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)